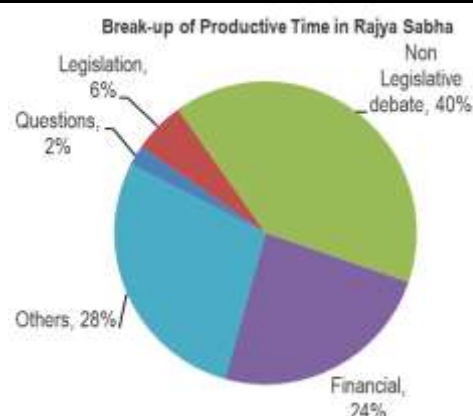
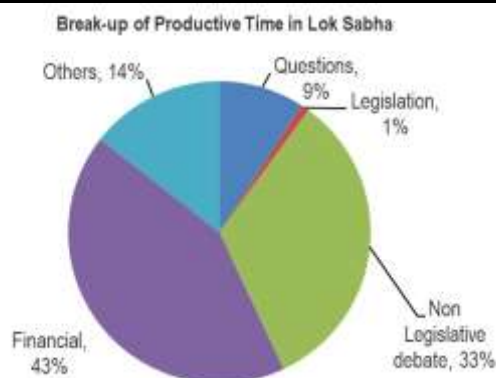


Plan vs. Performance

Budget Session: January 29, 2018 – April 6, 2018

This note lists the legislative business planned by Parliament and compares it with the actual performance during Budget Session 2018.

	Plan	Actual
No. of Sittings (Lok Sabha)	31	29
No. of Sittings (Rajya Sabha)	31	30
No. of Bills for passage		
- Finance and Appropriation Bills	1	3
- Other Bills	40	1
No. of Bills for introduction		
- Finance and Appropriation Bills	1	3
- Other Bills	8	2
No. of Bills for withdrawal	1	0



The Budget Session of Parliament adjourned *sine die* on April 6, 2018. Both Houses witnessed discussions on the Union Budget and Motion of Thanks to the President’s Address in the first part. The second part was lost to several disruptions on issues related to a bank scam, special status for Andhra Pradesh, constitution of Cauvery Management Board.

Two Bills were introduced during the session and another was passed. The Finance Bill and two Appropriation Bills to approve the demands for grants were passed without discussion in Lok Sabha. Lok Sabha worked for 21% of the scheduled hours and Rajya Sabha for 27%.

Bills listed for passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Financial Resolution and Deposit Insurance Bill, 2017		
The Negotiable Instruments (Amendment) Bill, 2017		
The State Banks (Repeal and Amendment) Bill, 2017	Passed on 10 Aug 2017	
Education		
The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017		

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April 6, 2018

Short Title	Lok Sabha	Rajya Sabha
The National Council for Teacher Education (Amendment) Bill 2017		
The National Sports University Bill, 2017		
Security / Law / Strategic Affairs		
The Prevention of Corruption (Amendment) Bill, 2013		
The Whistle Blowers Protection (Amendment) Bill, 2015	Passed on 13 May 2015	
The Muslim Women (Protection of Rights on Marriage) Bill, 2017	Passed on 28 Dec 2017	
The Transgender Persons (Protection of Rights) Bill, 2016		
The Citizenship (Amendment) Bill, 2016		
The Representation of the People (Amendment) Bill, 2017		
The Specific Relief (Amendment) Bill, 2017	Passed on 15 Mar 2018	
* The Constitution (123rd Amendment) Bill, 2017	Passed on 10 Apr 2017	Passed on 31 Jul 2017 (with Amendments)
The National Commission for Backward Classes (Repeal) Bill, 2017	Passed on 10 Apr 2017	
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2016		
The New Delhi International Arbitration Centre Bill, 2018		
The Inter-State River Water Disputes (Amendment) Bill, 2017		
Health		
The National Medical Commission Bill, 2017		
The Surrogacy (Regulation) Bill, 2016		
The Dentists (Amendment) Bill, 2017		
Consumer Affairs, Food and Public Distribution		
The Consumer Protection Bill, 2018		
Labour		
The Code on Wages, 2017		
The Payment of Gratuity (Amendment) Bill, 2017	Passed on 15 Mar 2018	Passed on 22 Mar 2018
The Factories (Amendment) Bill, 2016	Passed on 10 Aug 2016	
Shipping/ Transport		
The Motor Vehicles (Amendment) Bill, 2016	Passed on 10 Apr 2017	
The Merchant Shipping Bill, 2016		
The Major Port Authorities Bill, 2016		
The Central Road Fund (Amendment) Bill, 2017	Passed on 19 Dec 2017	
Urban Development		
The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017	Passed on 20 Dec 2017	
The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017	Passed on 2 Jan 2018	
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2017		

Note: Blank cell indicates that the Bill was not passed by that House.

* The Rajya Sabha amended the Bill during Monsoon Session 2017 and returned it to the Lok Sabha for consideration and passage.

Bills listed for introduction and passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Finance Bill, 2018	Introduced on 1 Feb 2018 Passed on 14 Mar 2018	Deemed to be passed as it is a money Bill
The Fugitive Economic Offenders Bill, 2018	Introduced on 12 Mar 2018	

Short Title	Lok Sabha	Rajya Sabha
The Taxation Laws (Amendment) Bill, 2018 The Chit Funds (Amendment) Bill, 2018	Introduced on 12 Mar 2018	
Science and Technology		
The Use and Regulation of DNA based Technology in Civil and Criminal Proceedings Identification of Missing Persons and Human Remains Bill, 2018		
Civil Aviation		
The Aircraft (Amendment) Bill, 2018 The Airport Economic Regulatory Authority of India (Amendment) Bill, 2018		
Micro, Small and Medium Enterprises		
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018		
Social Justice		
The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018		

Note: Blank cell indicates that the Bill was not introduced in any House or passed by any House.

Bills not listed for introduction and passage but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No. 2) Bill, 2018	Introduced on 14 Mar 2018 Passed on 14 Mar 2018	Deemed to be passed as it is a money Bill
The Appropriation (No. 3) Bill, 2018	Introduced on 14 Mar 2018 Passed on 14 Mar 2018	Deemed to be passed as it is a money Bill

Bill listed for withdrawal

Short Title	Withdrawn on	Remarks
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015		

Note: Blank cell indicates that the Bill was not withdrawn.

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

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